NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.07.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3838 of 2025 in Comp. App. (AT) (Ins) No of 2025	Puro Natural Sugars JV Vs. Shree Warana Sahakari Bank Ltd. & Ors.	Ramchandra Madan
2.	I.A. No. 3839 of 2025 in Comp. App. (AT) No of 2025	Naman Gurumurthi Joshi (Shareholder of Reliance Retail Ltd.) Vs. Reliance Retail Ltd.	Naman Gurumurthi Joshi
3.	I.A. No. 3840 of 2025 in Comp. App. (AT) (Ins) No of 2025	Prabhaben Ravjibhai Harkani Vs. Bank of Baroda & Anr	Keith Varghese
4.	I.A. No. 3850 of 2025 in Comp. App. (AT) (Ins) No of 2025	Delta Iron and Steel Company Pvt. Ltd., Through Successful Auction Purchaser Kalinga Metalics Ltd. Vs. Karu Metals Pvt. Ltd.	Rajat Lohia
5.	I.A. No. 3887 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 876 of 2025	Radha Buildtech (India) Pvt. Ltd. Vs. Solitaire Infomedia Pvt. Ltd. Through Jalesh Kumar Grover, IRP & Ors.	Manish Kumar
6.	I.A. No. 3888 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 126 of 2025	BKG Corp Ltd. Vs. Sapan Mohan Garg, RP of Leading Hotels Ltd. & Ors.	Palash S. Singhai

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By order -sd/-Assistant Registrar